(21)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CA/124/CAA/17 PETITION NUMBER : MPORTAL (I) WIRELESS SOLUTIONS PVT LTD NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR : TRANSERA COMMUNICATIONS PVT LTD : BROADSOFT TECHNOLOGIES PVT LTD NAME OF THE TRANSFERRE **UNDER SECTION** : 230 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

ORDER

1. Svinivasan. Hg Counsel for Applicant

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)
Member (Judicial)